

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

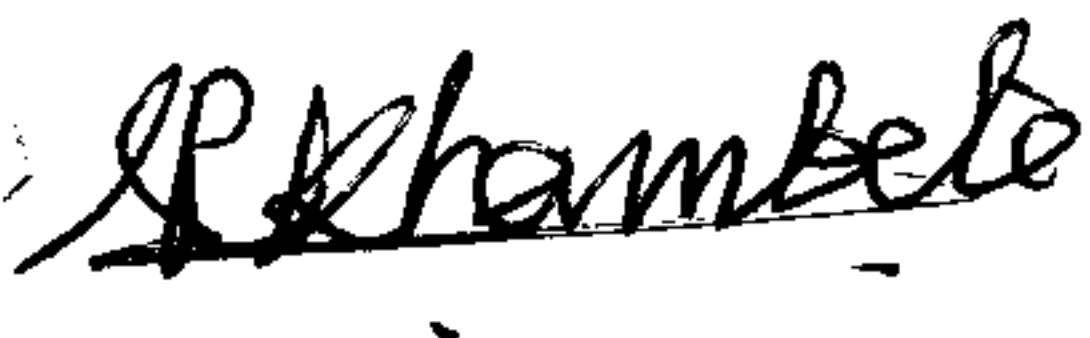
CP (CAA) 76 of 2018 in
CA(CAA) No. 19/NCLT/AHM/2018

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2018**

Name of the Company: Solvay Specialities India Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NANDISH CHUDGAR SHRIRAJ KHAMBETE i/b Nanavate Associates	Adv	Applicant/Petitioner	
2.				


ORDER

Advocate Mr. Nandish Chudgar with Advocate Mr. Shriraj Khambete i/b Nanavati Associates is present for the Petitioner.

The petitioner complied the order dated 19.07.2018 by filing an affidavit in proof of paper publication as well as issuance of notice to the Statutory Authorities.

Heard the arguments of learned Counsel for the Petitioner.

The matter is reserved.


**MANORAMA KUMARI
(MEMBER JUDICIAL)**

Dated this the 18th day of September, 2018